

उसका मास्टर प्लान बन चुका है । वैसे हरिद्वार का भी बनना चाहिए, यह हम मानते हैं और यह जरूर करेंगे ।

श्री सत्यपाल मलिक : मैं अभी भी माननीय मंत्री जी से असहमत हूँ और आपके जरिए से प्रार्थना करना चाहता हूँ कि कम से कम एक जो बहुत खराब काम हुआ है जिसको तत्काल रोकना जा सकता है, हर की पौड़ी गंगा नहर जो बनी थी उसके ऊपर है इस वक्त और उसके मूल गंगा के बीच में से एक बाधपास निकाला गया है और वहाँ आबादी हो गई है जो बिल्कुल गैर-जरूरी है तथा जिसका वैकल्पिक रास्ता मौजूद है, एक नया पुल बन जाने से । कम से कम आप अपने मंत्रालय के अधिकारियों को इस मुद्दे को सोचने के लिए कहें कि वे जाकर निरीक्षण करें कि क्या कम से कम इस बाधपास को इस्तेमाल से रोक कर इसका वैकल्पिक रास्ता निकाला जा सकता है, इसके बारे में मैं माननीय मंत्री जी से आश्वासन चाहूंगा ?

श्रीमती इंदिरा गांधी : मैं आश्वासन तो नहीं दे सकती हूँ, मगर मैं जरूर कह सकती हूँ कि इस बात को हम दिखवायेंगे । माननीय सदस्य को यह मालूम होगा कि जब एक दफा लोग वस जाते हैं तो उनको वहाँ से हटाना कितना कठिन होता है । लेकिन माननीय सदस्य का सुझाव उचित है । मैं खुद बहुत दुखी हूँ कि हमने ऐसे स्थानों पर कुछ ऐसे उद्योग रखे हैं जिन से वहाँ के सौंदर्य पर बुरा प्रभाव पड़ा है । अब कोशिश है कि आगे ऐसा न हो और जहाँ हो गया, उनको जहाँ तक छिपा सकते हैं हरियाली से या दूसरे तरीके से, वह किया जाए ।

श्री धन श्याम सिंह : सभापति महोदय, यह सत्य है कि हरिद्वार इस तरीके से पर्यावरण दूषित हो रहा है, लेकिन मैं एक बात आपकी जानकारी में लाना चाहता हूँ कि हरिद्वार पर आ करके तीन जिलों की सीमा

मिलती है, पीड़ी की, टिहरी की और देहरादून की और क्योंकि पर्वतीय क्षेत्र में है हमारी केन्द्रिय सरकार की ओर से तथा प्रदेश सरकार की ओर से उन क्षेत्रों में जो उद्योग रहित क्षेत्र होने के साथ-साथ बहुत-बहुत अनुदान दिए जा रहे हैं, उद्योग लगाने के लिए तो ज्यादातर लोग क्या कर रहे हैं अपने उद्योगों को उन जिलों में जो उद्योग लगाना चाहिये, उन जिलों के हैडक्वार्टर्स के पड़ोस में कहीं न लगा कर वे चाहते हैं कि सो भी तरीके से पहाड़ों के नीचे जो हरिया होना जो उसके आसपास है सब उद्योग वहीं केन्द्रित कर दिए जाएं । इसी वजह से उस क्षेत्र का पोल्यूशन बढ़ता जा रहा है । हालांकि केन्द्रीय सरकार की नीति है कि पोल्यूशन लिए क्लीयरेंस देनी पड़ती है उद्योग लगाने के लिए, लेकिन अचानक कोई ऐसा लकूना रह जाता है जिसकी वजह से पूरी तरीके से चैक नहीं हो पाता । इसलिए मैं माननीय मंत्री जी से अनुरोध करूंगा कि वे इसे देखेंगे और आदरणीय प्रधान मंत्री जी ने भी कहा है कि वे वहाँ के बारे में चिंतित हैं, तो इसे थोड़ा सा ऐसा बनाना क्योंकि इस क्षेत्र की धार्मिक भावनायें हैं, गंगा की पवित्र धारा भी वहाँ बहती है और वहाँ का जो वास्तुकलात्मक सौंदर्य है उस पर बुरा प्रभाव न पड़े ।

श्री सभापति : [सवाल तो नहीं, इसमें जवाब क्या देंगे । क्या आप सुझाव का जवाब दे देते हैं ।

Now, Question No. 425.

Demonstration against India at Los Angeles Olympic Games

*425. SHRI INDRADEEP SINHA:†
SHRI SURAJ PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item

†The question was actually asked on the floor of the House by Shri Indradeep Sinha.

which appeared in the Patriot of the 6th August, 1984, under the caption "Pakistanis join Khalistanis in demonstration at the Los Angeles Olympic Games";

(b) whether Government have lodged any protest with the Government of Pakistan in this regard; and

(c) if so, what are the results thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) Yes Sir.

(b) and (c) No, Sir. But the question of anti-India demonstration was taken up with the organisers of the Olympic Games at Los Angeles who expressed their regret. The matter was also taken up with the US State Department.

SHRI INDRADEEP SINHA: Sir, the anti-Indian demonstration at the Olympic Games was not the first occasion that such demonstrations have taken place in countries like the USA and Canada. I believe, even after these Games certain demonstrations took place on the auspicious occasion of the Independence Day, that is, the 15th August in Canada. So I would like to know from the hon. Minister whether this matter was taken up at the diplomatic level with the Government of the USA and whether there was any kind of response from that Government.

SHRI RAM NIWAS MIRDHA: Well, Sir, at the Los Angeles Olympic Games on 29th July there were demonstrations when India was playing against the USA in the Hockey, and after this anti-Indian demonstration protests were lodged with the Olympics Committee as well as the US State Department. On the 4th August, the incident about which the hon. Member has asked his question, again anti-Indian demonstrations took place, but the State Department had assured us that adequate security arrangements would be made, and in

pursuance of that, they and the Olympics Committee authorities did strengthen security arrangements. But when the match was over and players were going out these demonstrations took place.

As regards other demonstrations in Canada and other places on the Independence Day, it is true that a number of places, particularly in Canada, in Ottawa, demonstrations were held at the time we were celebrating the Independence Day, at the time the flag-hoisting ceremony at the residence of our representative there, and not only demonstrations but a lot of violence was also indulged, vandalism was indulged in, and very strong protests were made to the Canadian authorities and the Government. Well, I have before me a statement made by the Deputy Prime Minister of Canada who took note of our protest and issued a very stern warning that those who broke the law in this country would not be spared. I will just like to quote the last sentence in his statement, which reads as such:

"In expressing the Canadian Government's regret over this incident and other incidents, including the reprehensible attack on the Indian Acting High Commissioner last month, I will stress again that such actions will not, and cannot, be tolerated."

SHRI INDRADEEP SINHA: Part (b) of the question refers to any protests being lodged with the Government of Pakistan because in the news-item mention has been made of Pakistan nationals. Now, it is for the Government to confirm or deny whether there was any involvement of Pakistan nationals also in the anti-Indian demonstrations. If there was any, was any protest lodged with the Government of Pakistan and, if so, with what result?

SHRI RAM NIWAS MIRDHA: Well, Sir, in these demonstrations at the time of the Asian Games there were Pakistani elements present there. They waved Pakistani flags, they jeered our

players and they supported the Khalistan slogans and indulged in anti-Indian activities. On other occasions also such things happened, and we have taken it up with the Government of Pakistan. For example, the way the Pakistan media, their controlled Press, TV and Radio projected the news in a very distorted way regarding the happenings in Punjab, we have found it most undesirable and reprehensible, and in no uncertain terms we have impressed upon them that this is very unfriendly attitude of theirs and they should restrain their Press and not try to incite anti-Indian feelings and Sikh extremists in our country.

SHRI INDRADEEP SINHA: What has been the response of the Government of Pakistan?

SHRI RAM NIWAS MIRDHA: Unfortunately, the Government of Pakistan has not responded in a constructive manner. They have tried to find excuse regarding their presentation on their mass media. They have said that they have tried to put things objectively, that they have used foreign media news and things like that. To compound, it all, President Zia and his Senior Cabinet Ministers have made very damaging remarks against the leaders of our country. We are very much dissatisfied with their response in this matter.

SHRI KHUSHWANT SINGH: Mr. Mr. Chairman, Sir, this is indeed a very unfortunate and sinister development. What has taken place in Los Angeles is unfortunate. Although I have expressed my strong disagreement with the Government's handling of the Punjab situation, I am one with the Government in wanting to see that this does not develop any further. I would like to ask whether the Government is aware of the fact that there have been several instances of manhandling of VIPs, particularly of Sikhs visiting foreign countries in recent months from Sydney up to San Francisco and whether there is any evidence of active Pakistani collusion in these incidents of manhandl-

ing. There have been also instances of Hindu Punjabis being manhandled by these elements. Has any protest been lodged to the concerned Governments in these cases? If it is clear that these people are not Pakistani nationals, but people of Pakistani origin, what form of protest is the Government planning to lodge in this matter with Pakistan?

SHRI RAM NIWAS MIRDHA: As I have said, a lot of Pakistani did take part in these demonstrations. They shouted pro-Khalistan slogans. They waved Pakistani flags. There have been incidents in other countries. Mr. Umrao Singh himself was manhandled on this occasion. This incident about Sydney is also correct. From the presence of these elements, waving of these flags, etc., it can be concluded that the people of Pakistani origin living in those countries are involved in this matter.

As regards our taking it up with the local authorities, as I have said we have done it and some of them have responded also.

SHRIMATI INDIRA GANDHI: Among the other group mentioned by my colleague, there is also the so-called Jammu and Kashmir Liberation Front.

SHRI VISHVAJIT PRITHVIJIT SINGH: The hon. Minister has been kind enough to read to us the statement made by the Deputy Prime Minister of Canada. I think this House should applaud such sentiments. It is a very positive statement made by a very high dignitary and it lays down the policy of that country. I think it is very very good for us. But I would like to draw the attention of the hon. Minister to the fact that the Government of Canada have published an official directory of the various Missions in which it also mentioned the Republic of Khalistan. Is the Minister contemplating any protest or action in this regard?

SHRI RAM NIWAS MIRDHA: We will take note of what the hon. Member has said.

SHRIMATI MAIMOONA SULTAN:
Mr. Chairman, Sir, it is rather sad that there have been many instances of Pakistan joining hands with the forces that are bent to create conditions of instability in this country. These things are a threat to the sovereignty, integrity and independence of this country. For example, the other day, there has been the instance of hoisting a Pakistani flag in Kashmir...

MR. CHAIRMAN: You are enlarging the question. It is about Los Angeles.

SHRIMATI MAIMOONA SULTAN:
I am coming to the other one. A news has been reported that in Kasoor and Lahore the terrorists were trained. Although it has been denied, but we have to take into account the overall picture. Then there is the concentration of Pakistani fleet of tanks, 30 per cent of them, in the Pakistani occupied part of Jammu & Kashmir. And we have all this and then there is the fact of the emergence of this country as a political factor in the international arena under the leadership of Mrs. Indira Gandhi which has provoked certain forces so much that there is an organised attempt to create conditions of instability and attempts to dismember India. In view of all this, may I know what definite steps have been taken by the Government to lodge a protest or to take effective measures to combat these challenges?

SHRI RAM NIWAS MIRDHA: I have already stated that we have protested on a number of occasions and made no secret of your reaction to what is happening there and the way they are dealing with it.

**Sale of Liquor in the Tribal Areas of
Andhra Pradesh by Co-operative
Societies**

*426. **PROF. B. RAMACHANDRA
RAO:†**

SHRI G. SWAMY NAIK:

†The question was actually asked on the floor of the House by Prof. B. Ramachandra Rao.

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Central Government have received any information about the sale of liquor by co-operative societies in the tribal areas of Andhra Pradesh; and

(b) whether the Central Government propose to take up the matter with the State Government?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRIMATI RAM DULARI
SINHA):** (a) Yes, Sir.

(b) Government of India have taken up the matter with the State Government of Andhra Pradesh and suggested holding limited auction among tribal bidders for disposal of Arrack shops in tribal areas as leasing of arrack shops to Arrack Co-operative Societies has led to malpractices, through benami transactions. Government of Andhra Pradesh have reported that the State Government have accommodated views of Government of India to a large extent and have decided to run the arrack shops. Departmentally in predominantly tribal areas and the Arrack Tribal Co-operative Societies have been given the second preference.

PROF. B. RAMACHANDRA RAO:
Sir, while I appreciate the Government of India's stand in noticing the malpractices and bringing to the attention of the State Government these malpractices. I would like to know what the present state of affairs is. Has the Andhra Pradesh Government started implementing the revised scheme? If so, when? Have you the information what are the number of shops run by the Government of Andhra Pradesh and what is the number of those which are still continued under the second preference category? And, if the State Government is running these, would they be able to find people, Government officers or whoever